

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

NO. 39/S.O./2023

Date: 22.12.2023

In view of Hon'ble Court order dated 19.12.2023 in DB Criminal Reference No. 1/2023 (Pooja Gurjar Vs State of Rajasthan), earlier Standing Order No. 32/S.O./2023 dated 15.09.2023 regarding the Victim be necessarily impleaded as party-respondent, is hereby withdrawn with immediate effect.

BY ORDER

*C.P. Sumbh*  
REGISTRAR GENERAL

No. Gen/XV/110/2023/SC-I/2585

*22/12/23*  
Date : 22.12.2023

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same all amongst all the concerned of Judicial Side and ensure compliance the same.
7. The Addi. Solicitor General Of India/ Assist. Solicitor General of India, Rajasthan High Court, Jodhpur/Jaipur.
8. The Advocate General/ All Additional Advocate Generals, Jodhpur/ Jaipur.
9. Chairman, Bar Council of Rajasthan, Jodhpur.
10. The President, Rajasthan High Court Advocates' Association/ Lawyers' Association, Jodhpur.
11. The President, Rajasthan High Court Bar Association, Jaipur.
12. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
13. All Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
14. All A.O.J./ Stamp Reporter/ Court Master, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

*C.P. Sumbh*  
REGISTRAR GENERAL

*22/12/23*